

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/49(CHE)/2022
NAME OF THE PETITIONER(S) : Mastek Engineering Pvt. Ltd.
NAME OF THE RESPONDENT(S) : RoC, Chennai
UNDER SECTION : Sec 131 of CA, 2013

ORDER

Present: Shri. Rohan Rajasekaran, Ld. Counsel for the Petitioner.
Ms. Nandini Agarwal, Ld. Counsel for the RoC.

The Petitioner has filed a comparison table i.e. pre-revision and post revision, setting out list of revisions sought to be made in the financial statements for the Financial Year 31.03.2021.

Copy served on the mail of the Counsel for the RoC.

List the petition for further hearing on **08.05.2024**.

Sd/-

VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-

SANJIV JAIN
MEMBER (JUDICIAL)

vs